

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF APRIL-2017

DATE OF HEARING 04.04.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	923832/05	Opp. No. AMD-193906	M/s. Laboratories Griffon Pvt. Ltd., Kolkata V/s M/s. West-coast Pharmaceutical Works, Ahmedabad / Mr. Subhashchandra V. Purohit, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	2377595/11	Opp. No. AMD-838002	M/s. Allied Blenders & Distillers Pvt. Ltd., Mumbai / M/s. Altacit Global, Chennai V/s Shree Balaji Enterprises, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57
3.	2377594/09	Opp. No. AMD-838001	M/s. Allied Blenders & Distillers Pvt. Ltd., Mumbai / M/s. Altacit Global, Chennai V/s Shree Balaji Enterprises, Surat	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57

DATE OF HEARING 06.04.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	959395/24	Opp. No. AMD-193160	M/s. G. D. Bansal & Associates, Jaipur V/s M/s. Ashima Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	959398/24	Opp. No. AMD-194158	M/s. G. D. Bansal & Associates, Jaipur V/s M/s. Ashima Limited, Ahmedabad / M/s. R. R. Shah & CO., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	2400596/30	Opp. No. AMD-828946	Naresh Kumar Manoj Kumar, Ajmer / M/s. G. D. Bansal & Associates, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

DATE OF HEARING 11.04.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1020408/02	Opp. No. AMD-243055	M/s. Bakelite Hylam Ltd., Hyderabad / M/s. Law & Prudence, Mumbai V/s M/s. Decora Coatings Pvt. Ltd., Rajkot / M/s. Tradesafe, Jamnagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	2020996/35	Opp. No. AMD-813891	M/s. Krishna & Saurastri, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

3.	2367268/01	Opp. No. AMD-860077	M/s. Ambica Orgo Chem Pvt. Ltd., Surat / M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
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DATE OF HEARING 13.04.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1011829/31	Opp. No. AMD-190617	M/s. Krishidhan Seeds Ltd., Jalna / Mr. Sharad Agrawal Advocate, Jodhpur V/s M/s. Mohan Magaj Industries, Jodhpur / Mr. Chandrakant M. Joshi, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	950952/30	Opp. No. AMD-235934	M/s. Shakti Foods Ltd., Delhi / M/s. Worldwide Registration Bureau, New Delhi V/s M/s. Longi Industries, Bikaner / Mr. Sharad Agrawal, Advocate, Jodhpur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1009538/24	Opp. No. AMD-226533	M/s. Vijay Enterprises, Surat / M/s. Karni Trade Mark, Surat V/s M/s. Kasturi Silk Mills, Surat / Mr. Suresh P. Vaishnav, Surat	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 18.04.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	955436/05	Opp. No. AMD-200930	M/s. Panacea Biotech Ltd., New Delhi / M/s. Mangla Registration Service, Delhi V/s M/s. Brussels Laboratories Pvt. Ltd., Changodar / M/s. J. T. Jhala & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	955436/05	Opp. No. AMD-202219	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/s M/s. Brussels Laboratories Pvt. Ltd., Changodar / M/s. J. T. Jhala & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1767575/30	Opp. No. AMD-762809	M/s. Miloni Fashion, Mumbai / Meena J. Verma Advocate, Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	660293/30	Opp. No. AMD-732938	M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar V/s. M/s. Koteswar Chemfood Industries Pvt. Ltd., Kutch / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 20.04.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2460997/43	Opp. No. AMD-844135	Mr. Kisanlal Bastiram Sarda, Nashik / M/s. M. P. Mirchandani & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2009915/29	Opp. No. AMD-798233	Mr. Dinesh Garg, Agra / Mr. P. K. Arora, Agra	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	1007699/05	Opp. No. AMD-202930	M/s. Groser & Groser, Gurgaon V/s M/s. Sysmed Laboratories Pvt. Ltd., Vadodara / Mr. Avadhoot Sumant, Advocate, Vadoadara	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
